## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 146/Chd/Hry/2017

Application under Section 66 of the Companies Act, 2013.

In the matter of :

M/s. Saraswati Packaging Industries Pvt. Ltd. Plot No. 17, Road No. 8, DLF City Phase-I, GURUGRAM-122002.

... Applicant-company.

Present: Mr. Pawan Kumar, Advocate for applicant-company.

Having heard the learned counsel for the applicant-company, I find that copy of order dated 28.04.2017 passed in CP NO. 35/Chd/Hry/2017 has not been attached. File of CP NO. 35/Chd/Hry/2017 be added. List the matter on 29.05.2017.

(Justice R.P. Nagrath) Member (Judicial)

May 16, 2017 / saini